

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

OA No. 297 of 1995

Wednesday, this the 22nd day of February, 1995

CORAM:

HON'BLE MR JUSTICE CHETTUR SANKARAN NAIR, VICE CHAIRMAN
HON'BLE MR SP BISWAS, ADMINISTRATIVE MEMBER

1. K Sarojini,
W/o Sri Rajappan,
Ex-Casual Labourer,
Residing at Kochuveettu Kizhakethil,
Perungala Post, Kayamkulam.
2. N Thamarakshi,
W/o Viswanathan,
Ex-Casual Labourer,
Residing at Mudhiratharayil,
Perungala Post, Kayamkulam. .. Applicants

By Advocate Mr. TC Govindaswamy

Vs.

1. Union of India through
The General Manager,
Southern Railway,
Head Quarters Office,
Park Town PO, Madras-3.
2. Divisional Personnel Officer,
Southern Railway,
Trivandrum-14. .. Respondents

By Advocate Mr. PA Mohammed

O R D E R

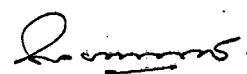
CHETTUR SANKARAN NAIR(J), VICE CHAIRMAN

Applicants seek re-engagement as Casual Labourers under respondent Railways. They submit that persons with lesser service and lower priority than them are being engaged, while they are not being engaged. Raising similar complaints applicants have moved second respondent by A3 and A6 representations. Those representations remain unanswered after

eighteen months. It is high time that a decision is taken on these representations. Second respondent will consider the representations and pass a reasoned order thereon within three months from today and communicate the same to applicants.

2. The Original Application is disposed of as aforesaid. No costs.

Dated the 22nd February, 1995



SP BISWAS
ADMINISTRATIVE MEMBER



CHETTUR SANKARAN NAIR(J)
VICE CHAIRMAN

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List of Annexures

1. Annexure A3: A true copy of the representation dt. 2-6-93 submitted by the applicants to the 2nd respondent.
2. Annexure A6: A true copy of the representations dt. 7-9-93 submitted by the applicants, to the 2nd respondent.